

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

36. IA 1394/2020 IA 1410/ 2020 IA 1937/2020 IA 1477/2020
IA 63/2021 IA 902/2020 IA 1980/2020
in C.P.(IB)-3234(MB)/2018

CORAM:

SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2022**

NAME OF THE PARTIES: IA 902/2020 IA 1980/2020 Ramesh
Bhosle ... Applicant
IN THE MATTER OF
Benteler Trading International GmbH
V/s
Western India Metal Processors
Limited

APPEARANCE :

FOR THE LIQUIDATOR : Adv. Umang Mehta

Section: 66(1) u/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **18.10.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
30.08.2022
ANKIT

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)